

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/410/ (IB)/2017  
NAME OF THE PETITIONER(S) : LILLY MARITIME PVT LTD  
NAME OF THE RESPONDENT(S) : MEKA DREDGING CO PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Adithi Narayan V.	Counsel for Respondent	Adithi Narayan V.
2.	B. GIRIDHARA RAO	Counsel for Petitioner	B. Giridhara Rao

**ORDER**

Counsels representing both the parties are present and stated that settlement talks between the parties are in progress. They prayed for time for submitting the outcome of the talks. Time is extended at their request. Put up on 05.12.2017 at 10.30-A.M.

-sd/-  
S Vijayaraghavan  
Member (Technical)

-sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)